

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS
 CIVIL APPEAL NO. 7637 OF 2009

COMMR.OF CEN.EXC.PUNE-III

Appellant (s)

VERSUS

M/S BALLARPUR INDUSTRIES LTD.

Respondent(s)

(With prayer for interim relief)

WITH

Civil Appeal NO. 3088 of 2010

(With prayer for interim relief)

Civil Appeal NO. 6823 of 2010

(With appln(s) for bringing on record additional documents)

Date: 22/09/2011 These Appeals were called on for hearing
 today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)

CA 7637/09, 3088/10 & Mr. Arijit Prasad, Adv.

rr in CA 6823/10 Mr. B.K. Prasad, Adv.(N/P)

Mrs. Anil Katiyar, Adv.(N/P)

CA 6823/10 & rr

Mr. Krishna Mohan Menon, Adv.

in CA 7637/09

for Mr. M.P.Devanath, Adv.

For Respondent(s)

CA No. 3088/10

Mr. Tarun Gulati, Adv.

Ms. Shruti Sabharwal, Adv.

Mr. Shashi Mathews, Adv.

Mr. Kishore Kunal, Adv.

Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties at
 length.

Hearing concluded

Judgment reserved.

(VINOD LAKHINA)
 Court Master

(KUSUM GULATI)
 Court Master